

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-04/2013/1752 /A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Gautam Baruah,  
District & Sessions Judge,  
Kamrup, Amingaon.

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Dated Guwahati, the 25 March, 2025.

Sub: **Casual leave and restricted holiday.**

Ref:- Your letter No. DJKA/1839/2025 dtd. 20.03.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 09.04.2025, 11.04.2025 and 19.04.2025 as well as restricted holiday on 10.04.2025, along with station leave permission from the morning of 09.04.2025 till the evening of 21.04.2025**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-04/2013/1753 /A, dated** , 25-03-2025

Copy to:

✓ The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

*[Signature]*